

Patel Commission on Eastern Uttar Pradesh

479. SHRI RAJ KUMAR RAI : Will the Minister of PLANNING be pleased to state :

(a) whether it is a fact that the Patel Commission had made certain recommendations for the development of Eastern Uttar Pradesh;

(b) if so, the details of such recommendations; and

(c) the extent to which they were implemented and the difficulties being experienced in implementing all its recommendations ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) Yes, Sir. The Patel Committee which submitted its report in January, 1964 had made recommendation for the development of 4 districts of Eastern Uttar Pradesh, namely, Ghazipur, Azamgarh, Deoria and Jaunpur.

(b) Recommendations relate to various sectors like agriculture and allied activities, irrigation, flood control, rural electrification, industries, public sector undertakings, communications, family planning, administration etc.

(c) After the conclusion of the Third Five Year Plan in 1966, the State Government was entrusted with the task of formulating and implementing the development programmes in these districts of Eastern Uttar Pradesh in line with the recommendations of the Committee.

[English]

Assistance for Implementation of 20-Point Programme in States

480. SHRI K. D. SULTANPURI : Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state the names of the States which have demanded greater assistance to implement 20-Point Programme?

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A. B. A. GHANI KHAN CHAUDHARY) : Outlays for the 20-Point Programme are not fixed

separately and specifically. The outlays are, however, derived from the outlays under different plan heads. No request has come from any State Government for greater assistance to implement the 20-Point Programme during 1985-86.

Census Operation by Assam Student Union

481. SHRI NARAYAN CHOUBEY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the report appearing in the Ananda Bazar Patrika dated 30 January, 1986 stating that volunteers of the Assam Student Union would start census operation from 15 February, 1986;

(b) whether census operation in all parts of the country is done by Central agencies or not;

(c) if so, whether census done by the Assam Student Union will be officially accepted; and

(d) if so, whether Volunteers of various, political parties and mass organisation in other States will be allowed to do census work on their own henceforth or not ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) Yes, Sir.

(b) to (d). Under the Census Act, 1948 (Act No. XXXVII of 1948), only the Central Government is competent to take a census. No other exercise of this type will have any validity under the Act.

Press Report on Birsa Munda's Family

482. SHRI DHARAM PAL SINGH MALIK :
SHRI MANIK REDDY :
SHRI SARFARAZ AHAMAD :
SHRI M. RAGHUMA REDDY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the report appearing in the Blitz dated 14th December, 1985 wherein it